

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
STARRED QUESTION NO. *351**

TO BE ANSWERED ON THE 25TH MARCH, 2026/ CHAITRA 4, 1948 (SAKA)

MODERNISATION OF STATE POLICE

***351 SHRI GOLLA BABURAO:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) aim, objectives and components of Modernisation of State Police Force scheme being implemented by Government;

(b) whether ₹ 590 crores have been allocated for this in 2025-26 BE, but reduced to ₹ 272 crores at RE;

(c) if so, the reasons therefor;

(d) whether it is a fact that expenditure made till February, 2026, is just 40 per cent;

(e) if so, the reasons therefor and how Ministry is planning to optimally utilize money under this scheme as they are very much helpful for the States; and

(f) details of allocation made for this scheme in 2026-27 Budget and whether the scheme will be implemented in 16th Finance Commission period?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (f): A statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) to (f) OF THE RAJYA SABHA STARRED QUESTION NO. *351 TO BE ANSWERED ON 25.03.2026.

(a): The objective of the scheme is to supplement the efforts of States and UTs to strengthen police infrastructure by equipping the police with the required mobility, modern technology, weaponry, communication equipment, forensic set-up, etc. and construction including police housing in specific areas such as Jammu & Kashmir, LWE affected districts and insurgency affected NE States.

(b): BE 2025-26 was Rs. 540 crores and RE 2025-26 was Rs. 225 crores.

(c): The process involves time intensive preparatory exercise of formulation of plans by States/UTs and their approval by this Ministry, followed by procurement procedures of tendering and supply completed by States/UTs. Expenditure under the scheme is booked upon completion of these processes and receipt of equipment/execution of works. Accordingly, a higher pace of expenditure is anticipated towards the latter part of the financial year, (including) i.e by the end of March.

(d): Expenditure till Feb. 2026 is Rs. 120.68 crore.

(e): This Ministry undertook a comprehensive review during FY 2025-26 and in F.Y. 2025-26 (till date), under this Scheme, this Ministry has approved special plans of Rs. 2600 crores and sanctioned/released Rs. 479.34 crore to States/UTs. These approvals have resulted in committed liabilities extending beyond FY 2025-26.

(f): An allocation of ₹450.53 crore has been made for the scheme in the Budget 2026-27.
